NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.m. IZANGO COUNSEL FOR

PETITIONER

2. P. mohrun Kumar

COUNSEL FOR 1,2,3,4 RESPONDENTS

ORDER

Counsels representing both the parties present. Counsel for respondents prayed time for filing counter in CA-29/2016 and reported that the petitioner is causing inconvenience in the day-to-day affairs of the company for which the counsel for petitioner denied. In the circumstances, to enquire into the present status, it is felt necessary that the parties are present along with their counsels during the next date of hearing to proceed further in the CA. Time extended at request for filing of counter. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)